

(4)

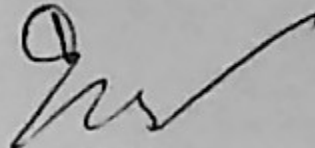
CCA No. 74/07 in
OA No. 456/07

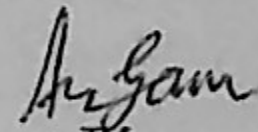
11.03.2008

Hon'ble Mr. A.K. Gaur, JM
Hon'ble Mr. K.S. Menon, AM

Sri A. Tripathi learned counsel for the applicant. Sri R.P. Singh brief holder of Sri N.P. Singh learned counsel for the respondents.

Applicant's counsel fairly conceded that the order of this Tribunal has been complied with. Accordingly, the contempt application is dismissed. Notices issued to the respondents are discharged..


AM


JM

/pc/